mentary Affains will take note of this.

SHRI SATYA PRAKASH MALA-VIYA (Uttar Pradesh): But what is the reaction of the Government?

THE DEPUTY CHAIRMAN; Government will come. That is what I have said.

ग्राप बोर्ले हिन्दी में बोल दूतो मुझे रिएक्शन का हिन्दी नहीं मालूम ।

श्री चतुरानन मिश्रः (जिहार)
उपसभापति महोदया, एक बात श्रीर में
श्रापसे कहना चाहता ह । यह तिब्बतन
स्टूडेंट्स कांग्रेस ने कहा है कि श्राम्स स्ट्रगल
की भी बात होगी । तो हम ग्रपने देश
का इस्तेमाल इस बात के लिए नहीं
करने देंगे, यह गवनंमेंट गारण्टी करे ।
हमारे देग की जमीन से यही स्टेटमेंट
दिया जाता है कि चीन की सरकार के
खिलाफ हथिशंरबद लड़ाई कर रहे हैं,
तिब्बत स्टूडेंट्स कांग्रेस ने कहा है, पता नहीं
श्रापकी कांग्रेस से क्था रिश्ता है मुझे नहीं
गालून, लेकिन ... (व्यवधान)...

श्री सतपाल मिस्तल (नाम निर्देशित):
ग्रभी तो ग्राप हमारा रिश्ता ग्रभरीकम
कांग्रेस से भी निकालेंगे । जिसके पहले
कांग्रेस का नाम लग जाएगा, उसका
हमारे साथ रिश्ता जोड़ दो । ...
(व्यवधान)...

श्री सतुरानन मिश्रा: हम नहीं जोड़ रहे हैं। हमने कहा है कि श्रापकी सरकार को ऐलान करना चाहिए कि हमारे देश का इस्तेमाल, हमारी जमीन का इस्तेमाल इसके लिए नहीं है।

Refusal to record Chief Minister's independence flay message by Doordarshan Kendra, Hyderabad

SHRI FARVATHANENI UPENDRA (Andhra Pradesh) Madam Deupty Chairman, I thank you for giving me the permission to raise an important matter. I would like to bring to the notice of this august House the arbitrary and high-handed action...

SHRI VITHALBHAI M. PATEL (Gujarat): High-handed action!

SHRI FARVATHANENI UPENDRA;

of the Doorda'rshan Kendra, Hyderabad in refusing. Please I heard every one patiently. Please listen to me. The Minister is here. He will reply. Don't disturb me

The Doordarshan Kendra, Hydera bad, refused to record the Indepen dence Day eve message of the Chief Minister to the people of the State unless he deleted......'

SHRI KAPIL VERMA (Uttar Pradesh) You are trying to incite the army.

SHRI FARVATHANENI UPENDRA; Madam, should I continue or should I stop? Why don't you control them? We listened to them all patiently.

SHRI VITHALBHAI *M.* PATEL: You are doing it all the time.

SHRI FARVATHANENI UPENDRA: We did not disturb them Everything is politics. What is politics?

SHRI JAGESH DESAI (Maharashtra): I want to know whether he wanted the telecast as the Chief Minister or

SHRI FARVATHANENI UPENDRA: I said as Chief Minister. If you are confused in your mind, I cannot help it. Madam, I would like to refer to two, three portions which have been objected to. The House can decide whether they are really objectionable or not In one portion—

-I am giving an English translation of the Chief Minister's Telugu speech it says:

The teaming millions had participated in the freedom struggle because of the promise given by then-leaders that Swarajya would give them Surajya. What has freedom given to the poor? Food? No. Shelter? No. Clothes? No. The people are starving for these three basic necessities, and half the population remains below the poverty line. Were the sacrifices of the leaders! meant for this? Were their echoed voices of 'Freedom is our birthright' and..."

... (Interruptions)...

THAKUR JAGATPAL SINGH (Madhya Pradesh): How can the Chief Minister broadcast against the nation?. (Interruptions)...

THE DEPUTY CHAIRMAN: Please allow him to read out what he wants to read... (Interruptions). Let him read out, please.

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (KUMARI SAROJ KHAPARDE): He cannot go on the TV like this.

THE DEPUTY CHAIRMAN: Let him read out what he wants to. How can you object to somebody reading out?... (Interruptions) ...

SHRI ANAND SHARMA (Hima-chel Pradesh): You please allow these people also to reply.

THE DEPUTY CHAIRMAN: Okay, I will permit you to reply.

SHRI VITHALBHAI M. PATEL: How can you allow him to read? No, he cannot read out.

THE DEPUTY CHAIRMAN: The Minister of I and B is here. He will answer. You please wait

THE MINISTER OF PARLIAMEN TARY AFFAIRS AND THE MINIS TER INFORMATION AND BROADCASTING (SHRI H. K. L. Madam BHAGAT): Chair Deputy man. ...;

SHRI PARVATHANENI UPEN-DRA: Let me complete, Bhagatji.

SHRI H. K. L. BHAGAT: Madam, I would tell him, what he should read is a specific portion, one paragraph. Let him do that. Have annot read the whole speech here. Let him tell what the objection is. (Interruptions)...

SHRI PARVATHANENI UPEN-DRA: Why these interruptions? Let me complete. The House wants it. After I complete, you can reply.

THE DEPUTY CHAIRMAN: Let me hear Bhagatji. One minute. Just let me hear what he want to say.

SHRI PARVATHANENI UPEN-DRA: Let me complete. How can he reply without hearing me? This is not fair. Let me complete what I want to say and then let him reply. In the case of the Home Minister you said that and you allowed him.

THE DEPUTY CHAIRMAN; "He is not replying, please. Just a minute. Please sit down... (Interruptions)...

SHRI RAOOF VALIULLAH (Gujarat) No, he cannot read... (Interruptions) ...

SHRI SURESH KALMADI (Maharashtra): No, he cannot read out the whole speech, Madam. (Interruptions) ...

THE DEPUTY CHAIRMAN: I don't really know whether he is reading out the whole speech or not. I want to know what Bhagatji want to say.

SHRI PARVATHANENI UPEN-DRA: I am referring to the objected portions only.

SHRI H. K. L. BHAGAT He is reading out the whole speech.

SHUT PARVATHANENI UPEN-DRA: Don't interrupt me. He is interrupting me, Madam.

SHRI H. K. L. BHAGAT: Madam DeputyChairman... (Interruptions) ...

THE DEPUTY CHAIRMAN: He is not giving a reply. He wants to say something.

SHRI PARVATHANENI UPEN-DRA; He has the right to reply, but first let me complete my submission. Why is he impatient? Let him hear me... (Interruptions)...

SHRI H. K. L. BHAGAT: Madam, hear me, please.

उपसभापति: अगर आप लोग एक मिनट सकून से बैठेंगे तो बात समझ में आएगी । बह कह रहे हैं कि पूरी स्वीच मन पाइए, जिस पोर्शन पर आब्जेक्शन है, उसी को पढिए ।

HRI PARVATHANENI UPEN-DRA: That is what I am doing.

SHRI H. K. L. BHAGAT: Madam, I want to say, (1) I am willing to make a statement, if you direct me; in the House in the afternoon on this matter.

SHRI PARVATHANENI UPEN-DRA: That you can do later, but let me complete my submission first,

SHRI H. K. L. BHAGAT: Secondly, he eannot read the whole speech here. It is wrong if he says that the Chief Minister was not allowed. The telecast was permitted...(Ifrterrwp-iions)...

THE DEPUTY CHAIRMAN: one person speak at a time a© thai I can hear.

SHRI M. S. GURUPADASWAMY (Karnataka): I request Mr. Bhagat not to indulge in filibuster Mr. Upendra is only reading the portions objected to.

SHRI H. K. L. BHAGAT: No filibuster. He can't read the whole I speech here.

SHRI PARVATHANENI UPEN-DRA: No, not the whole speech. I am referring only to the objected portionsfour objected portions... (Interruptions) I continue. Madam, I am reading only the objected portions. Kindly listen.

"Were their sacrifices meant for this? Were their echoed voices of 'Freedom is our birthright' and the tilting song of Vande Mataram, | meant for this? And the answer is no, no, no."

He also says:

"This situation prevails because all the fruits of development and progress in the past years had been grabbed by politicians, middlemen, brokers and the like, while the common man remains..." (*Interruptions*)

The Prime Minister himself referred to power-brokers." There is nothing new in that.

"...... while the common man re mains with torn clothes and half a square meal."

Another portion:

Even after 42 years of freedom, the country has to depend upon foreign supplier a for its military hardware.

SHRI SURESH KALMADI: Doordarshan has rightly objected to it. You cannot say that. (Interruptions) The statement of the Chief Minister cannot be broadcast by Doordarshan. You cannot do that. (Interruptions)

SHRI RAOOF VALIULLAH: That should be expunged.

SHRI PARVATHANENI UPEN-DRA: This portion pinches them the most, I know that. Then,

There was a time when the entire science and technology was made available by India to the outside world. But today we have become dependent on them. We have to depend on other countries for all our requirements." (Interruptions)

I am concluding, Madam. The last portion I am reading.

ठाकूर जगतपाल सिंहः : मैं एक क्लेरि-. फिकेशन चाहता हूं....

उपसभापितः क्या क्लेरिफिकेशन चहिते है आप। (व्यवधान)

Just a minute. one persons at a time.

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M. M. JACOB): His speech against the army cannot go on record, Madam.

ठाकूर जगतपाल सिंहः मैं यह चाहता हु कि स्पेंशल मैं भन में क्या हम ऐसी चीज पढ़ सकते हैं जो कि एन्टी नेशनल हो या हमारी मिलिटरी को डिमारेलाइज करने वाली हो ? इसकी मैं क्लेरिफिकेशन चाहता हुं:

THE DEPUTY CHAIRMAN: Just a minute. Let me give the ruling. He is reading a portion which his Chief Minister wanted to say. I feel, as a citizen of this country that we should not say anything which will demoralise our army and our jawans.

We have great respect and honour for them. Therefore, that will not go on record.

SHRI SURESH KALMADI; Madam, you expunge it.

SHRI RAOOF VALIULLAH Madam. this thing should not go on re-cord.

THE DEPUTY CHAIRMAN: Yes, I think you should know that once I give my ruling, it means it is expunged. Of course, we cannot say anything, we cannot demoralise our jawans who have laid down their lives for our

SHRI PARVATHANENI UPEN-DRA Madam, demoralisation comes from the corrupt practices of this Government, not from the Chief Minister's speech (Interruptions)

हा. रस्नाकर पाण्डेय (उत्तर प्रदेश): हजारों एकड़ जमीन नाजायज रूप से हडपने वाला, हजारों एकड जमीन ग्रैब करने वाला, बद्धा ग्रवस्था में, 70 साल की श्रवस्था में मेनका के साथ नंगा ताच करने वाला इस प्रकार की ग्रराव्हीय बातें करता है उसे शर्म ग्रानी चाहिए... (व्यवधान). ऐसी चीजों को जो राष्ट्र वितधी हों, देश की शेना का मनोबल तोडने वाली हों, जो स्वय भ्रष्टाचारी हो ग्रीर भ्रष्टाचार को रोकने की बात करता हो, इस तरह की बातें 15 भ्रगस्त यानी स्वतव्रता दिवस पर ऐसी बानें कहें यह देश के लिए क्षर्मनाक बात है स्रीर सरकार को कड़ाई के साथ इमको रोकना चाहिए। . (व्यवधान)

1.00 P.M.

SHRI PARVATHANENI UPEN-DRA; Madam, I am concluding. (Interruptions) The last portion objected to is:

"Only when this situation is reversed and freedom made meaningful to the poor and the down-troden, leaders like Bal Gangadhar Tilak, Feroz Shah Mehta, Netaji

[Shri Parvathaneni Upendra] Subhash Chandra Bose, Ranade, Gokhale, Chitaranjan Das, Lajpa-trai, Mahatma Gandhi and Jawaharlal Nehru, who scriflced for freedom, would have some peace in their graves. was for this

change that the Telugu Desam Government is striving day in and day out

They wanted to delete the mention of Telugu Desam Government also. This is not the first instance. The Chief Minister of Tamil Nadu has boycotted Doordarshan. The Chief Minister of West Bengal has also boycotted Doordarshan because be made an appeal to the people to subscribe to the National Savings Certificates to help in the Bakrreshwar Thermal Power Plan and Doordarshan refused to telecast that appeal of the Chief Minister. They refused even to telecast en advertisement of the state Government on Doordarshan. I would like to ask: is India the Jagirdari of Rajiv Gandhi and is Doordarshan the . private property of this Government which can use and misuse this medium as it likes? This point has to be answered. There is a limit to the misuse of this media also. It is not their Jagirdari. We will not tolerate this kind of an insult to the elected Chief Ministers. It is an insult to the people who elected the Chief Ministers. It is not only an insult to the Chief Minister, but is also an insult to the people who elected the Government and gave it a mandate. We cannot tolerate this type of a situation. (Interruptions) Madam, I want to conclude by saying that the Minister for Information and Broadcasting instead of pulling up the Doordarshan Director, justified his action and he is saying that he will not allow the Chief Minister to misuse Doordarshan. This shows the arrogance of the Information and Broadcasting Minister. He should have pulled up the Doordarshan Director and sorted

out the matter. Instead he justified it without knowing full facts. I take strong exception to this. (Interruptions)

Doordarshan

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra): Mr. Rama Rao is staging a drama in this country and is dancing with the film-star, Meenakshi_ Sheshadri in the form of Vishwamitra. His remarks mentioned in the Special Mention should be expunged. He is making Andhra Pradesh his Jagir. He is playing drama there. He is charging our Government. It is the most unfair and undemocratic remark against Rajiv Gandhi. (Interruptions).

श्री धर्मपाल (जम्म और कश्मीर) मैं यह कहना चाहता ह कि हमारे इफारमेशन एण्ड ब्राडकास्टिंग मिनिस्टर ने बिलकुल दुरुस्त काम किया है यह जो हमारे जवानों को डिमोरेलाइज करने की बात करते हैं, यह ठीक नहीं है ... (ध्यवधान)

SHRI M. S. GURUPADASWAMY: It is not the first time that we ate (Interruptions)

SHRI DIPEN GHOSH (West Bengal): What happened?

SHRI M. S. GURUPADASWAMY: Madam Deputy Chairman, these are..

SHRI VITHALRAO MADHAVRAO JADHAV: Madam, I am on a point of order. Mr. Upendra has made a special mention. If we start a debate on each and every aspect, as we are debating now, then, we will be wasting the time of the House. I would like to have your ruling on this matter... (Interruptions) ...

SHRI M. S. GURUPADASWAMY: Madam Deputy Chairman,... (Interruptions) .. Please listen to me. Why don't you keep guiet for some time at least? Madam, radio and television are the property of the nation. They do not belong to any particular party. They belong to the entire country and

61 Refuse to record CM.'s [14 AUG, Independence Day

SHRI M. S. the entire people .. (Interruptions)... I think, Mr. Bhagat is more competent than you are (Interruptions) .Mr. H. K. L. Bhagat is more competent than you. He will reply to me. Please be patient. Radio and television are very important instruments in the hands of the Government now. Just now. Mr. Upen-dra has raised the issue of Rama Rao speech, a portion of his speech which was objected to by All India Radio and Doordarshan at Hyderabad. This is not the first time, Madam, we have come across Stirling of the speeches of the Opposition leaders, Opposition Chief Ministers. It was done in the past. Mr. Bhagat is aware of those instances when such ' objections were taken by the radio and television at the local level. Ma dam, the Opposition and the people of this country are subjected, day in and day out, to hear Rajiv Gandhi in the beginning and in the end... (Interruptions) ...

SHRI H. K. L. BHAGAT:

Madam, I just want to know whether a debate has been started (*Interruptions*) ... Radio and television are doing their duty to the country. If they want to denigrate the Army and demoralise them, it cannot be allow-

ed... (*Interruptions*) The Opposition Chief Ministers are getting justice. They are being covered.

(*Interruptions*). You yourself made these observations. Are you allowing this debate?

SHRI M. S. GURUPADASWAMY: The Prime Minister is attacking the Opposition and the Opposition leaders on the radio and television. I hope Radio and Doordarshan are not your personal property, Mr. Bhagat.

SHRI H. K. L. BHAGAT: We are doing our job for the nation. You are denigrating and weakening the Armed Forces. You are doing a dis-'service to the nation. 1989] Message by Heydrabad 62 Doordarshan

GURUPADASWAMY: It is not the property of the Prime Minister also, let me- tell you that.

SHRI H. K. L. BHAGAT: Don't you feel ashamed of the paragraphs? I never expected this from Mr. Guru-padaswamy. From Upendra I can understand.

SHRI M. S. GURUPADASWAMY: The Prime Minister is attacking the Opposition leaders day in and day out and using all abuses.

SHRI VITHALRAO MADHAVRAO JADHAV: The people of India will decide who is their leader. They will teach you a lesson at appropriate time as they have done in the past. You don't worry. In the coming elections, we will see. You are now on Panipat. You are now on Kurukshe-tra. You are On the verge of defeat. Don't worry.

SHRI M. S, GURUPADASWAMY: Let me tell you... (*Interruptions*) ...

THE DEPUTY CHAIRMAN: Just a minute. Please sit down.

SHRI M. S. GURUPADASWAMY: What wrong I have committed here?

THE DEPUTY CHAIRMAN: You have not done anything right or wrong. I am not saying that.

SHRI M. s. GURUPADASWAMY: What wrong I have committed?

THE DEPUTY CHAIRMAN: I am saying something else which you do not know. The Chairman only allowed Mr. Parvathaneni Upendra to speak on it. (*Interruptions*) No, no. There is no point. Your Member is a witness to it. He did not give permission to everybody. Mr. B. Satyanarayan Reddy, you are a witness to it. Just a minute. You withdrew your name and said, let Mr. Upendra speak. Correct? That is over now.

SHRI M. S. GURUPADASWAMY: Madam, I will just finish. (Interruption)'.

SABHA] Message by Hyderabad 64 Doordarshan

SHRI DIPEN GHOSH Madam, previously on three occasions, there was a special mention on Babri Masjid-Ram Janambhoomi, a special mention on Sati Today, there is a special mention on Bodo. One from each side was allowed to speak... (Interruptions) ...

THE DEPUTY CHAIRMAN I am Sorry, you cannot equate the killing of 200 people... (Interruptions)...

SHRI DIPEN GHOSH: Even on Babri Masjid issue... (Interruption)...

SHRI M. S, GURUPADASWAMY: Is misuse of radio and television not an important issue? (Interruptions).,.

THE DEPUTY CHAIRMAN: Let the Chair decide. Please sit down. He is asking me and not you. Please take your seat.

SHRI DIPEN GHOSH: If you consider that Mr. N. T. Rama Rao having uttered certain words or having... (Interruptions) has sought to demoralise the army. (Interruptions) ...

SHRI M. S. GURUPADASWAMY: The Members opposite take objection when I mention the name of Rajiv Gandhi. Can they insult Mr. N. T. Rama Rao, the Chief Minister of a State? It is not correct. It is not

ठाकुर जगतपाल सिंह: राजीव गांधी से एन०दी० रामाराव का नया मक वला ...

SHRI M. S. GURUPADASWAMY: I only say that radio and television are the instruments of the nation. They are not the property of any party or the property of the Government (Interruptions) ...

SHRI SURESH KALMADI Don't give irresponsible statement there.

SHRI M. S. GURUPADASWAMY: Don't equate the Prime Minister with the nation. The Prime Minister is not the nation. He is only a represen. tative of the nation. We are all representatives. ... (Interruptions)...

Madam, we have demanded a discussion on radio and television. (Interruption) .and it was conceded. We have given a notice. It is in my name We are prepared for a full discussion on this. Let there be a thorough discussion. (Interruptions)... only say that the attitude of the Government in respect of radio and television... (Interruptions) .. .The speech of Mr. N. T. Rama Rao... (Interruption)... The attitude of the Government is highly objectionable one-sided and partisan. It is a democratic country. it is not a dictatorship. You cannot impose your will on us. It is a democratic State. We are a free country and radio and television belong to the entire nation and not to you. Therefore, I say, what you have been doing in respect of radio and television is simply objectionable and partisan and you have misused radio and television for partisan purposes. It should stop.

THE DEPUTY CHAIRMAN: No. The Chairman did not allow everybody. (Interruptions). I won't allow everybody.

SHRI DIPEN GHOSH: Madam, there is a confusion.

THE DEPUTY CHAIRMAN: We have Constitution Amendments. Three Bills are there to pass. There is no chance. (Interruptions).

SHRI DIPEN GHOSH: I want to make a clarification. There has been a breach of the Constitution. There was one special mention paper submitted by Mr. Upendra.

SHRI PARVATHANENI UPENDRA; No.

SHRI DIPEN GHOSH: No. Sorry. There was one special mention, paper submitted by Mr. Satyanarayan Reddy alone. And then there was a joint special mention paper signed by the leaders of all parliamentary parties and groups. (Interruptions). Madam, just listen for a second. Bear with me for a second. As I could understand from Mr. Bhagat's statement, and our statement, the issue is very important. very important to the The issue is extent that in a part of the speech of a Chief Minister, there has been an attempt to demoralise the army, as I could' understand from Mr. Bhagat's statement. So it was sought to be censored or cut Otherwise, he was not allowed to speak. But it is a very, serious matter, it is the right of this House, the Council of States. This is the Council of States as you had argued • in connection with certain other special mentions. If there is really an attempt to demoralise the army, then where else can it be raised except in the Council of States? Madam, from that point of view, we also wanted to raise this issue. We wanted to take part in this make a mention. discussion or Earlier also you had allowed. You such important cases,. had allowed on important issues, that there should be a mention. And" the Minister is himself. present here. He can reply. The need not intervene at every Minister sentence. Like a spring, he should not spring up and intervene. He will have He has already the right to reply. given a reply through the television, through the radio and through newspapers today.

THE DEPUTY CHAIRMAN: What is it that you want to say? You are making a speech.

SHRI DIPEN GHOSH: I have sought your permission. You have allowed me to speak.

THE DEPUTY CHAIRMAN: I did not give you permission to speak on the

SHRI DIPEN GHOSH: I have sub- mitted in writing to make a special . mention. A InterrupHons) Madam, it is a very important issue. Madam, I will rather agree with you that there should not be any attempt to

1989] 65th Amendt.) Bill, 1989 66 discussion hot concld.

demoralise the jawans of our country who are defending the freedom of our country. But at the same time, I have a right to debate, as a ciitzen, whether a remark .really intends to demoralise) the army or not. (Interruptions)

THE DEPUTY CHAIRMAN. Please take your seat. Mr., Ramachandran, you are a new Member. You do not know. Please take your seat. First learn how to behave in the House.

SHRI DIPEN GHOSH: Madam. therefore, ,..

THE DEPUTY CHAIRMAN: Mr. Dipen Ghosh, I have heard you. Please sit down. I will give my ruling. You please sit down.

SHRI DIPEN GHOSH: Madam, let me complete.

SHRI PARVATHANENI UPEN-DRA; Let him complete.

THE DEPUTY CHAIRMAN: I can read your mind. You have said long enough. I have followed what you mean.

SHRI DIPEN GHOSH.. I want to know whether you are going to allow me also to make a mention.

THE DEPUTY CHAIRMAN: Please take your seat. I want to say one, thing. There is no provision in a • special mention form to sign like that. So it was technically wrong. That was a wrong special mention which you had given. . (Interruptions) . Just a minute. Please have . patience, I have been listening to you for two and a half hours. 'That is why, when Mr. Reddy gave his special mention, the Chairman allowed him only, not everybody. But the matter is serious. Some people from the Congress might also like to speak, I do not know. I will allow them too.

—discussion not concld.

SHRI DIPEN GHOSH: Let them speak. I do not mind. (Interruptions).

SHRI N. K. P. SALVE (Maharashtra): Madam, give me half a minute. I am entitled to half a minute. You have allowed them. Allow me half a minute. Madam, you have allowed them. Please allow me half a minute. Madam, as one who has headed, the Information and Broadcasting Ministry, I want to make one thing absolutely clear. There are certain norms laid down as to what should be spoken on the television and the radio. I want to put it to them: if politicians are going to wash their dirty linen on the television...

SHRI FARVATHANENI UPEN-DRA; What is the Prime Minister doing everyday on the TV?

SHRI N.. K. P. SALVE.. .Under the garb of giving an Independence Day message, politicians are not allowed to do that. This is not the medium for that. This is electronic media. How would they like if we were to give an Independence Day statement that there are certain very opportunistic and unscrupulous and unprincipled leaders who have emerged in the country who are misleading the State and how would they like if that happened to be about N. T. Rama Rao?...

SHRI V. GOPALSAMY (Tamil Nadu) It is a monopoly of the Prims Minister.

SHRI N.K.P. SALVE; This kind of a statement is total subversion of our Constitution, our national interests and Doordarshan would lose all its...

SHRI DIPEN GHOSH; What are the norms? Let us first know that norms.

SHRI N. K. P. SALVE; If you do not know the norms, here are the norms. Nobody will be allowed under the. garb of making a political speech to make a malicious statement which is subversion of the Constitution, which is subversion of the national interests, and, therefore, Mr. Bhagat is absolutely right if his Ministry and the Doordarshan have just thrown this kind of a statement into the waste paper basket. (Interruptions)

The DEPUTY CHAIRMAN: Now, I have already identified Mrs. Jayanthi Natarajan to speak. Mrs. Jayanthi Natarajan.

SHRIMATI JAYANTHI NATARA-JAN (Tamil Nadu): Madam,...

भी संकर सिंह वाघेला (क्जरात): मेरा प्वाइट इ.फ इ.डर है।... (व्यवधान)

ज्यसभापति ग्रापका किस पर प्वायंट श्राफ श्राडंर है ?

थी शंकर सिंह बाधेला: दिनांक 14 **औ**र 18 तीन दिन के 16 लिए हाउस नढ़ा है ऐस्य मुझे पन मिला ग्रौर भ्रान मेरे पान लिस्ट झ'फ बिजनैस की सूची है। मैं इरपना बहुत की मती रमप खराव करके यहां हाउँस घटेड करने प्राया हूं। तीन हफ्तों में ने प्राप चेत्ररमन के नीचे यह हाउस िस्टान से चल रहा है लोक सभा का ज़ीरो फावर श्रीर राज्य सभा हाउस इाफ एरुडर्ज़ का यह व्यवहार कोई फर्क नहीं है ग्रीर भापके चेयरपर्शन के नीचे इस हाउस में व्यवस्था नहीं बन पा रही है यह बहुत खेद की बात है। . . (क्यवधान)

THE DEPUTY CHAIRMAN: He is not challenging the Chair.

श्री शंकर सिंह वाघेला: िस ढंग से मैं बद को स्पेशल में अन.. (व्यवधान) ने आप स्पेशल रेज करता है तो मिनिस्टर जवाब देता हैं लेकिन हमारे स्पेशल में शन के 6-6 महीने तक जवाब नहीं मिलते हैं।...(व्यवधान)

उपसमापित : अब आप बैठ जाइये, मैं अवाब देती हूं ।.. (अवस्थान) प्लीज सिट डाउन, मैं आपको जवाब देती हूं।

श्री संकर सिंह बाधेला: ग्रोन्सी वन मिनट...(व्यवधान)

ज्यसमापतिः प्रापका प्वायंट् भाक माडंर हो गरा । त्राप वैठ शाइये । I will give you my version I think two days ago you were not in the House.

ग्राप हाउस में नहीं थे। मैने मना किया था कि मिनिस्टर साहब जवाब नहीं 'देंगे, इस तरफ से सवाल ग्राया कि मिनिस्टर साहब जवाब द। ग्रापने कहा जब इधर से सवाल ग्राता है तो मिनिस्टर साहब जवाब देंगे हैं, यह ग्राप चेयर के करर ग्रारोप लगा रहे हैं। ग्राप लोग कैसा बिहेब करते हैं। ... (श्वक्यान)

SHRI SHANKER SINH VAGHELA: I am the sufferer on account of this.

"THE DEPUTY CHAIRMAN: I am not allowing the Minister to say a word on this issue.

SHRIMATI JAYANTHI NATARA-JAN Madam, I just want to ask the Minister of Information and Broadcasting about two parts of what Mr. Upendra mentioned just now. I want to ask whether that part is correct where he says "obsolete. I do not want to repeat what he said in his statement that was calculated to completely demoralise the armed forces which was made without any basis because there was a senior Member, Mr Jaswant Singh

who is a colleague in this House, who said that these are good guns...... (Interruptions) The other part about which I want a clarification from the honourable Minister of Information and Broadcasting is in an Independence Day message when a Chef Minister allegedly makes an address to the nation as Chief Minister, whether he is allowed to say 'Jai Telugu Desam'. Does that Chief Minister have in mind a separate Telugu State? Does he want a *Jai Telugu Desam'? What does he mean by it? Is this kind of a thing allowed?

SHRI PARVATHANENI UPEND-RA This is not the first time. Even in the Chief Ministers Conference he said it and your Prime Minister was present.

SHRI SURESH KALMADI How can he say "Jai Telugu Desam"? ... (Interruptions)... How can he say that? .(Interruptions)... The Minister has done the right thing and he must be congratulated .. (Inter-ruptions)... The Minister must be congratulated for that ... (Interruptions) ...

SHRI PARVATHANENI UPEND-RA For the last several years he has been saying that, in official conferences and in other formal meetings, There was no objection raised then... (Interruptions)...

SHRI VITHALRAO MADHAVRAO JADHAV; This is nothing but separatism ... (*Interruptions*,)...

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH) Madam Deputy Chairman, under the Constitution of India ... (Interruptions) ... Madam Deputy Chairman, under the Constitution of India, the name of the province is Andhra Pradesh. Therefore, it is Andhra Pradesh and if it is Telugu Desam, it is a political party and it is not the State ,.. (Interruptions)...

SHRIMATI JAYANTHI NATARA-JAN: Madam, I have not yet finished ... (Interruptions)...

PROF. C. LAKSHMANNA (Andhra Pradesh); This has been done several times and then they did not raise any objection, Madam ... (Interruptions) ...

SHRIMATI JAYANTHI NATA-RAJAN; Madam I have not yet fi-nished and I have got two sentences more (Interruptions)...

SHRI MURASOLI MARAN (Tamil Nadu): Madam, India also . has got two names, that is, India, that is, Bharat. So, Telugu Desam also has got two names, Andhra Pradesh and Telugu Desam (Interruptions)...

SHRIMATI JAYANTHI NATA-RAJAN Madam, I have not yet finished. I want to ask thy clarifications. ..'. (*Interruptions*).

ठाकुर जगतपाल सिहः महोदया मेरा पाइंट आफ आईर है कि अभी उधर से पाइंट आफ आईर उठाया गया था। अब देखिए शोर कौन मचा रह है कौन नहीं बोलने दे रहा है? ... (व्यवधान) . .

SHRIMATI JAYANTHI NATA-RAJAN Madam, I want to seek a clarification. .. (Interruptions)... Madam, Mr. Upendra was saying that AIR and Doordarshan are not the personal property of anyone. I want to remind them of one thing and I want to take them back to the, vear 1977 Shri Shrikant Verma made a • speech in Parliament, wherein he had said that sixty-two lakh words had been used to defame Mrs. Gandhi... (Interruptions)... and everybody knows how the Shah Commission matter was telecast on the TV. What have they got to say about the TV and AIR of that time? ... (Interruption) ... Madam, I have not yet fini- hed. I have only two sentences more

(Interruptions)... When the Janata Government brought forward a Bill that was supposed to give auto- nomy to AIR and Doordarshan, they did not get it passed and they dropped it. Even Advaniji could not reply when Mr. Shrikant Verma made that speech in Parliament. He could not say anything ... (Interruptions).. In fact, he is on recard say that there was no move... (Interruptions) They are talking about the misuse of Government official media. In Tamil Nadu, the DMK Government lias issued an order wherein it is said that "The Hundred Days o f the .DMK, Rule",.. (Interruptions) . . . Why are you frightened... (Interruptions) . . . Why are you so much frightened?... (Interruptions)... Madam,, in Tamil Nadu, they have an allergy if a woman speaks either in Parliament or the Legislature •.. (Interruptions) .Madam, the DMK issued a ernment order saying that "The Hundred Days of. the DMK Rule" has to be shown in. every cinema theatre; otherwise they cannot screen films. Is not this misuse of official media?... (Interruptions)... Then, what about the official organ, "The Tamil Ara-su On every page the Chief Min-' ister's picture is glossily printed and nothing

SHRI PARVAT.HANENI UPEND-RA. How many hundreds of crores are spent to boost the image of Rajiv Gandhi?... (Interruptions)...

published

wherein nothing else appears and in .

which case the Andhra Pradesh Govvernment is using reams and reams of

paper yards and yards of paper, to boost

the image of the Chief Minister only which is then thrown away as

Wastepaper..(Interruptions)...

"Telugu

What

there. ...

about the

Samacharam

is

(Interruptions)

magazine

else

SHRIMATI JAYANTHI NATARA-JAN Madam, these are the - people who talk here of autonomy and about the misuse of the official media. I want to know what the norms are for telecasting anything. Can you allow an Independence Day Message to be used to demoralise the armed forces, our jawans (*Interruptions*) Can you allow an Independence Day speech to demoralise the armed forces? ... (*Interruptions*)

SHRI FARVATHANENI UPEND-RA We can expose your corruption and your pay-offs and your kickbacks ... (Interruptions) ...

SHRIMATI JAYANTHI NATARA-JAN Can you allow an Independence Day message to be misused by using words that glorify one political party? ... (Interruptions).

SHRI M. M. JACOB: Madam, I have a submission to make. (Interruptions) In the. List of Business we have listed Constitutional (Amendment) Bills, Sixtythird, Sixty-fourth and Sixty-fifth. ... (Interruptions) My submission is this. Instead of putting the Sixty-third first and then Sixty-fourth and Sixty-fifth, please start with the Sixty-fourth and Sixty-fifth after lunch. That is my only submission.

THE DEPUTY CHAIRMAN That we will take up only after lunch Now, we have had enough discussion on this. So I adjourn the House for lunch for one hour.

The House then adjourned for lunch thirty-one min at of the clock.' utes past one The House reassembled after lunch at thirty-one minutes past two of the The Deputy Chairman in the clock. Ghair.

CONSTITUTION (SIXTY-FOURTH AMENDMENT) BILL, 1989 .

CONSTITUTION (SIXTY-FIFTH AMENDMENT) BILL, 1989

THE DEPUTY CHAIRMAN: Now we take up the Constitution (Sixty-Fourfth Amendment) Bill, 1989, and the Constitution (Sixty-fifth Amendment) Bill, 1989.

- THE PRIME MINISTER (SHRI RAJIV GANDHI): - Madam Deputy Chairman, with your kind permission, I rise to move:

That the Bill further to amend the Constitution of India—the Constitu-

tion (Sixty-fourth 'Amendment) Bill, 1989—as passed by the Lok Sabha, be taken into consideration.

I further move

' That the Bill further to amend the Constitution of India—the Constitution (Sixty-fifth Amendment) Bill, 1989—as passed by the Lok Sabha, be taken into consideration.

My colleagues, Shri Bhajan Lal the Minister of Agriculture, and Smt. Mohsina Kidwai, the Minister of Urban Development, who are Ministers in charge of the subject matter in the Bills will explain the provisions of the Bills. I will reply to the debate.

THE DEPUTY CHAIRMAN: Mr. Bhajan Lal

SHRI PARVATHANENI UPEN-DRA (Andhra Pradesh): When is the TV debate?

THE DEPUTY CHAIRMAN: You talk of the Rajya Sabha debate first,

कृषि मंत्री (श्री मजन लाल) : उपतमापति महोदया, हमारे देण के प्रधान गंदी जी ने प्रभी धापके सामने पंचायती राज दिल प्रग्तुत किया है। यह दिल एक फ्रांतिकारी और एतिहासिक दिल है।

छोपं जानती हैं कि राष्ट्रपिता सहात्सा गांधीजी ने यह कहा या कि सही मायनों में प्रजातेत, सही मायनों में स्वराज तभी होगा अब गांवों में बसनें वाले भाइयों को हम शक्ति देंगे ग्रीर इसी बात को लेकर पण्डित जवाहर साल जी ने उस स्वय्न को साकार करने की कोंशिश की स्रोर पण्डित जी ने पंचायंती राज की स्थापना की । पण्डित जवाहर लाल जी चाहते थे कि देश में पचायतों को पूरा श्रधिकार दिया जाए ग्रौर उनके द्वारा लोगों की हालत को बेहत्र बनायर जाए। लोगों की समस्यात्रों का समाधान किया जाए और ग्राधिक और सामाजिक दोनों ही न्याय उनको दिए जाएं।